

45  
AC

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,  
MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated, Guwahati, the 13<sup>th</sup> September, 2011.

NO.HC.VII-138/2011/ 7300 /A. Hon'ble High Court has been pleased to nominate the following Judicial Officers to attend the Training Programme for Judicial Officers to be conducted by Assam Institute of Management, Bamunimaidam, Guwahati w.e.f. 22<sup>nd</sup> September to 25<sup>th</sup> September 2011. The participant officers are directed to report at Hotel Brahmaputra Ashok, Guwahati at 9 a.m. on 22.09.2011.

Sl.No.	Name of the Officers	Designation
1.	Shri Lakheswar Hazarika	District & Sessions Judge, Dhemaji.
2.	Shri Hitesh Kr. Sarma	District & Sessions Judge, Goalpara.
3.	Shri Arun Dutta	District & Sessions Judge, Dhubri.
4.	Smti. Aruna Devee	District & Sessions Judge, Tinsukia.
5.	Shri Prasanta Saikia	Addl. District & Sessions Judge, Jorhat.
6.	Smti. Geeta Baishya Changkakati	Civil Judge & Asstt. Sessions Judge, Bongaigaon.
7.	Smti. Joosmita Sarma	Civil Judge & Asstt. Sessions Judge, Darrang.
8.	Smti. Susmita Phukan Khound	Civil Judge & Asstt. Sessions Judge, Sivasagar.
9.	Smti. Arunima Deka	Civil Judge & Asstt. Sessions Judge, Kokrajhar.
10.	Shri Pranjal Bora	Chief Judicial Magistrate, Morigaon.
11.	Smti. Indira Barman	Civil Judge & Asstt. Sessions Judge, Kamrup.
12.	Shri Aminur Rahman	Addl. Chief Judicial Magistrate, Cachar.
13.	Shri Rahul Medhi	SDJM(M), Margherita, Tinsukia.
14.	Smti. Kanchan Newar	SDJM(S), Golaghat.
15.	Shri Pijush Pratim Bairagi	Judicial Magistrate, 1st Class, Dibrugarh.
16.	Shri Subhabrata Dutta	Munsiff No.1, Cachar.
17.	Smti. Farhana Sultana	Munsiff No.1, Golaghat.
18.	Shri Dipu Barman	Munsiff No.1. Lakhimpur.
19.	Smti. Gitali Rabha	Munsiff No.1, Sonitpur.
20.	Shri Mridul Kr. Saikia	Judicial Magistrate, 1st Class, Hojai, Nagaon.
21.	Smti. Tasfia Hussain	Munsiff No.1, Nalbari.
22.	Shri Mukul Chetia	Munsiff No.1, Dibrugarh.
22.	Sri Anurag Jintoo Bora	Munsiff No.1, Dhubri.

23.	Smti. Ranjita Agarwalla	Judicial Magistrate, 1st Class, Rangia, Kamrup.
24.	Shri Rajesh Kr. Todi	Munsiff No.1, Hailakandi.
26.	Smti. Mili Hussain	Munsiff No.2, Dhubri.
27.	Shri Narayan Kuri	Munsiff No.1, Karimganj.
28.	Smti. Bipaakkhi Borthakur	Judicial Magistrate, 1st Class, Jorhat.
29.	Smti. Panchali Shyam	Munsiff No.2, Barpeta.
30.	Md. Naguib Ahmed	Munsiff-cum-J.M.F.C, Jonia, Dhemaji.


Further all the participant officers are directed to furnish the feedback report on completion of their Training Programme immediately to this Registry.

  
**REGISTRAR (VIGILANCE)**

Memo No.HC.VII-138/2011/7300-7334/A, dated- 13/9/11  
 Copy forwarded for information and necessary action to:-

1. The Director, Assam Institute of Management, Bamunimaidam, Guwahati. He is requested to make all the necessary arrangements for smooth holding of the training, as per discussion already held.
2. The Accountant General (A&E), Assam Beltola, Guwahati-29.  
 The Officers are placed on deputation for participating in the Training Programme on conditions that (a) the Officers will be treated as on duty during the training, and (b) they will be entitled to TA and DA as admissible under the Rules.
3. The Registrar (Admn./Judl.), Gauhati High Court, Guwahati.
4. The District & Sessions Judge, Barpeta, Jorhat, Kamrup, Silchar, Sonitpur, Karimganj, Hailakandi, Nagaon, Nalbari, Darrang, Goalpara.
5. Shri Lakheswar Hazarika, District & Sessions Judge, Dhemaji.
6. Shri Hitesh Kr. Sarma, District & Sessions Judge, Goalpara.
7. Shri Arun Dutta, District & Sessions Judge, Dhubri.
8. Smti. Auna Devee, District & Sessions Judge, Tinsukia.
9. Shri Prasanta Saikia, Addl. District & Sessions Judge, Jorhat.
10. Smti. Geeta Baishya Changkakati, Civil Judge & Asstt. Sessions Judge, Bongaigaon.
11. Smti. Joosmita Sarma, Civil Judge & Asstt. Sessions Judge, Darrang.
12. Smti. Susmita Phukan Khound, Civil Judge & Asstt. Sessions Judge.
13. Smti. Arunima Deka, Civil Judge & Asstt. Sessions Judge, Kokrajhar.
14. Shri Pranjal Bora, Chief Judicial Magistrate, Morigaon.
15. Smti. Indira Barman, Civil Judge & Asstt. Sessions Judge, Kamrup.

16. Shri Aminur Rahman, Addl. Chief Judicial Magistrate, Cachar.
17. Shri Rahul Medhi, SDJM(S), Golaghat.
18. Smti. Kanchan Newar, SDJM(S), Golaghat.
19. Shri Pijush Pratim Bairagi, Judicial Magistrate, 1st Class, Dibrugarh.
20. Shri Subhabrata Dutta, Munsiff No.1, Cachar.
21. Smti. Farhana Sultana, Munsiff No.1, Golaghat.
22. Shri Dipu Barman, Munsiff No.1, Lakhimpur.
23. Smti. Gitali Rabha, Munsiff No.1, Sonitpur.
24. Shri Mridul Kr. Saikia, Judicial Magistrate, 1st Class, Hojai, Nagaon.
25. Smti. Tasfia Hussain, Munsiff No.1, Nalbari.
26. Shri Mukul Chetia, Munsiff No.1, Dibrugarh.
27. Sri Anurag Jintoo Bora, Munsiff No.1, Dhubri.
28. Smti. Ranjita Agarwalla, Judicial Magistrate, 1st Class, Rangia, Kamrup.
29. Shri Rajesh Kr. Todi, Munsiff No.1, Hailakandi.
30. Smti. Mili Hussain, Munsiff No.2, Dhubir.
31. Shri Narayan Kuri, Munsiff No.1, Karimganj .
32. Smti. Bipaakkhi Borthakur, Judicial Magistrate, 1st Class, Jorhat.
33. Smti. Panchali Shyam, Judicial Magistrate, 2<sup>nd</sup> Class, Barpeta.
34. Md. Naguib Ahmed, Munsiff-cum-J.M.F.C, Jonia, Dhemaji.
35. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
36. Shri S.T. Nair, Joint Registrar-cum-Secretary to Hon'ble the Chief Justice Gauhati High Court, Guwahati.
37. The Private Secretary to Hon'ble Mr. Justice I.A. Ansari, Gauhati High Court, Guwahati.
38. The Private Secretary to Hon'ble Mr. Justice T.N.K. Singh, Gauhati High Court, Guwahati.
39. The Private Secretary to Hon'ble Mr. Justice H. Roy, Gauhati High Court, Guwahati.
40. C.A. to Registrar General Gauhati High Court, Guwahati.

  
13.9.2011  
**REGISTRAR (VIGILANCE)**  
13/9/11